M Gmail   **Interconnection TRAI <interconnection.trai@gmail.com>**

Fwd: IUC review
1 message

Rajesh Kumar Bharti <rajeshkbharti89@gmail.com>   Fri, Nov 1, 2019 at 4:50 PM
To: interconnection.trai@gmail.com

---------- Forwarded message ---------
From: **Rajesh Kumar Bharti** <rajeshkbharti89@gmail.com>
Date: Fri, Nov 1, 2019 at 4:48 PM
Subject: IUC review
To: <interconnction.trai@gmail.com>
Cc: <moc-office@gov.in>, <mcitoffice@gov.in>, <connect@mygov.nic.in>, <pkmishra.pmo@gov.in>

To,

Shri R.S. Sharma, Chairman, TRAI Telecom Regulatory
Authority   of India,

Mahanagar Doorsanchar Bhawan,

Jawaharlal Nehru Marg (old Minto Road) New Delhi-110 002

Subject: IUC review

Sir,

It is never seen that a regulator after setting a roadmap with time bound goal for phasing out an antiquated levy decides to go back on its decision on the basis of some flimsy representation of beneficiaries of this generosity.

It was indeed one of the saddest day for India's telecom sector when the sector regulator determined to consider the continuation of IUC beyond its predetermined expiry date of 1st January 2020.

The continuation of IUC means that principle of welfare of consumers will be thrown out of the window. Ultimately it is the consumer who will end up paying this expensive charge, even if he is using data based voice calls which don't have a termination cost. We are already suffering enough due to sharp increase in TV subscription rates earlier.

In view of above, TRAI needs to stick to its decision of the phasing out of this archaic levy two years ago.

With best regards,
Rajesh
7531058348
Indira Market, Sector-27 Near Patanjali Store,
Noida, UP-201301

CC to:

1. Shri Ravi Shankar Prasad

Hon'ble Minister, Ministry of Communications& IT

Department of Telecommunications, Sanchar Bhawan, Ashoka Road

New Delhi-110001

2. Shri P K Mishra, Principal Secretary to the Prime Minister
Government of India, South Block, (Rajpath), Raisina Hills, New Delhi-110011